

SPECIAL BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/317(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	IFCI LIMITED VS SUNDER LAL DUGAR
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Ashok Kumar Agarwal,] For the Resolution Professional

O R D E R

1. Ld. Authorized Representative for the Resolution Professional present.
2. Ld. Authorized Representative for the Resolution Professional states that the report of RP has been filed. However, the same is pending for scrutiny. He seeks time to clear this by Wednesday, i.e. 24/04/2024. Let the same be done.
3. Post the matter thereafter on **12/06/2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**